PUBLICATION AND IMPORT OF POLITICAL LITERATURE BY FOR-EIGN MISS'ONS IN INDIA (REGU-LATION) BILL*

SHRI SAMAR GUHA Contai): I beg to move for leave to introduce a Bill to regulate the publication and import of political literature by foreign missions in India.

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the publication and import of political literature by foreign missions in India"

The motion was adopted

SHRI SAMAR GUHA I introduce the Bil'

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 24, 84, etc.)

श्री सधु लिसये (बाना) में प्रस्ताव करना ह कि भारत के सिन्धान का योर सशो— धन करने वाले विशेषक को पेश करने की यन्मति दी जाये।

MR. DEPUTY-SPEATER The question is.

'That leave be granted to introduce a Bill further to amend the Constitution of India'

The motion was adopted.

मधु (लमये : मै विश्लेयक को पेश करत उ MONOPOLIES AND RESTRICTIVE TRADE PRACTICES (AMENDMENT) BILL*

(Amendment of sections 2, 20, etc.)

श्री मधु लिमये (बाका) में प्रस्ताव करता हूं कि एकाधिकारी तथा निर्वेन्धनकारी व्यापारिक व्यवहार अधिनियम, 1969 का मणोधन करने वा ने विजेशक को ऐश करने की प्रनमति दी जाये।

MR DEPUTY-SPEAKER The question 15

'That leave be granted to introduce a Bill to amend the Monopolies and Restrictive Trade Practices, Act, 1969"

The motion was adopted

श्री मधुलिमये मं विश्वेयक को पण करताह।

I'NEMPLOYMENT ALLOWANCE
BILL:

SHRI VIKRAM MAHAJAN (Kangra) I beg to move for leave to introduce a Bill to provide for compulsory payment of allowance to all unemployed persons in the country.

MR DEPUTY-SPEAKER The question is

That leave be granted to introduce a Bill to provide for computory payment of allowance to all unemployed persons in the country."

The motion was adopted

SHRI VIKRAM MAHAJAN I introduce the Bill

^{*}Published in Gazzette of India Extraordinary, Part II section 2.